कोलियरीज़ कंपनी लि. (सि.को.क.लि.) के मामले में 16.5% होने का हिसाब लगाया गया है । 18 रू. प्रति टन की वृंदि, जोकि दोनों कोयला कंपनियों के मामले में की गई है, वह 19-6-1993 से प्रभावी है और इससे 1.27 पे. प्रति कि. वा. घंटे की वृंदि विद्युत का उत्पादन किए जाने में जोर 61 रू. प्रति टन इस्पात का उत्पादन किए जाने में वृदि हो जाएगी ।

Written Answers

(1) ओर (घ) वर्ष 1991-92 के दौरान कोल इंडिया लि॰ ने 167.07 करोड़ रू॰ का लाम कमाया है । इसके 1992-93 के लेखों को जेतिम रूप दिया जा रहा है, लेखे लेखा-परीक्षा के अधीन है ।

(इ.) जी, नहीं । कोयले की उत्पादन सागत में गिरावट नहीं आई है । को॰ इं॰ लि॰ के लिए (प्रति टन/रू॰) वर्ध 1991-92 और 1992-93 के लिए उत्पादन सागत क्रमश: 301.67 रू॰ और 333.25 रू॰ (अनंतिम) रही है ।

(च) को॰ ई॰ एि॰ दारा वर्ष 1992-93 तक किया गया निवेश और दिनांक 31-3-93 की स्थिति के अनुसार त्रुण की देय बकाया राशि नीचे दी गई है :--

(करोड़	रू, में)	
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	वर्ष 1992-93 तक निवेभ (अनंतिम)	त्र् विदेशी त्र्	
 को॰ इ ॰ एि।॰	15331	485.42	3947.08

वर्ष 1992-93 के दौरान कोल इंडिया जि॰ ने 345 करोड़ रू॰ की राशि सरकार को स्थाज प्रभारों के रूप में श्वथा की । इसमें विदेशी ऋणों पर स्थाज की राशि शामिल है, जोकि बजट के माध्यम से प्राप्त हुआ था ।

Use of Ration Cards

*273. SHRI VIREN J. SHAH: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether Government propose to dis-, courage the use of ration cards as identity cards for proof of residence and for other purposes;

(b) if so, what are the details of the proposal;

(c) the time by when a decision is likely to be taken in this regard;

(d) whether it is a fact that the Passport, Police or other authorities insist on the production of ration cards as proof of residence; and (e) if so. what steps Government propose to take in this regard if ration cards of PDS consumers of certain categories are to be discontinued ?

THE MINISTER OF CIVIL SUPPLIES. CONSUMER AFFAIRS AND PUBLIC DIS-TRinUTTON (SHRI A. K. ANTONY): (a) to (e) Ration cards are issued by State Governments/UT Administrations to enable consumers to draw commodities supplied through the Public Distribution System and are not intended to confer any other benefit. However, other Government agencies may require production of ration card as proof of residence. There is no proposal under consideration of Central Government either to prevent the use of ration cards for proving residence in a particular address or to deny issue of ration cards to any class or category of customers.

Agreement with China on Mining Technology

*274. SHRI RAMDAS AGARWAL: Will the Minister of COAL be pleased to state :

(a) whether Government have signed/ arrived at an agreement with China to share/ seek coal mining technology during the recent visit of Coal India Ltd.'s Chairman (Shri S. K. Chowdhary) to China;

(b) whether it is a fact that China was offering its technology at a more affordable price to India as compared to U. K., France, erstwhile USSR and Poland;

(c) whether it is also a fact that C. I. L. in return for China's underground mining technology was willing to part with its relatively advanced open-cast mining technique; and

(d) The time when the Chinese team was visiting India for this purpose, and whether the Indian team's programme to that country under the leadership of C. & M. D. of the Central Mine and Planning Design Institute has been finalised, if so, when and the composition thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) to (d) During the recent UNIDO sponsored visit of Chairman, Coal India Limited to China, only preliminary discussions were held with Chinese counterparts to share/ seeking coal mining technology. To identify the specific areas of possible co-operation, a team from Coal India is presently visiting China under the leadership of Chairman and Managing Director, Central Mine Planning and